

(b) No such proposal is under the consideration of Government.

(c) Does not arise.

[English]

Memorandum from Bokajan Cement Corporation Employees' Union

8961. SHRI BIREN SINGH ENGTI : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have received any memorandum from "Bokajan Cement Corporation Employees, Union" ;

(b) if so, the contents thereof ;

(c) whether it is a fact that the production of cement declined has and the quality deteriorated gradually ;

(d) if so, the steps Government propose to take to raise production ; and

(e) whether Government will look into the grievances of the employees for redressal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a), (b) & (e). Bokajan Cement Corporation Employees' Union had submitted a charter of demands dated 31.12.85 to the Management of Cement Corporation, containing 17 demands, the main demand being promotion after every 3 years' service. A copy of this charter of demands has also been sent to Government. This is a matter essentially for the Management of the Cement Corporation of India to settle and they are doing the needful.

(c) & (d). The Cement Corporation has stated that production at Bokajan Unit has shown steady increase as per details below, excepting a marginal decrease during 1985-86 due to power shortage which matter has been taken up by the Corporation with the State Electricity Board. The quality of cement produced at the Unit continues to conform to ISI specifications.

Year	Production of Bokajan Unit (in lakh tonnes)
1982-83	1.57
1983-84	1.68
1984-85	1.77
1985-86	1.73

[Translation]

Power Generation Target in Uttar Pradesh

8962. SHRI TEJA SINGH DARDI :
SHRI BALWANT SINGH
RAMOOWALIA :

Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the Union Government and Uttar Pradesh Electricity Board had laid down target for generation of power for 1985 ;

(b) if so, the details of the targets so laid down ?

(c) the reasons for not achieving the target ; and

(d) the remedial measures taken by the Union Government and the U.P. Electricity Board in this regard ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). A power generation target of 13535 million units was fixed for Uttar Pradesh State Electricity Board during 1985-86. The actual generation was 12335 million units.

(c) The shortfall in achievement was mainly on account of unscheduled outages of thermal units and less inflows in hydel reservoirs.

(d) Renovation and modernisation of thermal power stations has been undertaken under the centrally-sponsored renovation scheme. Assistance was also provided for recommissioning of the fire-affected units at Obra.

[English]

Progress in setting up of family courts

8963. SHRI VIRDHI CHANDER
JAIN :
SHRI JAGANNATH PATT-
NAIK :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the progress made in establishment of family courts in the various States ; and

(b) the progress made in Speedy disposal of the cases pending in family courts in these States ?